

ITEM NO.6

COURT NO.9

SECTION II C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRLMP. 15255-15257/2016 in Criminal Appeal No(s). 1746-1748/2012

A.M.MAHESH @ PUTTU

Appellant(s)

VERSUS

STATE OF KARNATAKA TR.PEENYA P.S.

Respondent(s)

(for bail/suspension of sentence and office report)

Date : 07/10/2016 These applications were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s) Mr. Anil Kumar Mishra, Adv.
Mr. Pranjal Kishore, Adv.
Mr. Atul Shankar Vinod, Adv.
Mr. S. Nthin, Adv.

For Respondent(s) Mr. V.N. Raghupathy, Adv.
Mr. Langesh Mishra, Adv.
Mr. Parikshit P. Angad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Criminal Miscellaneous Petition Nos. 15255-15257/2016
are dismissed.

(Ashwani Thakur)
COURT MASTER

(Mala Kumari Sharma)
COURT MASTER